

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P. (S) No. 3656 of 2019**

(Md. Tauphik Ansari Vs. The State of Jharkhand & Ors. )

**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

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**05/ 22.04.2021** In view of the Resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, learned Advocates abstained from all Court work.

The respondents are directed to file counter-affidavit.

Put up this case after four weeks.

**(Dr. S.N. Pathak, J.)**

punit/-